

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
UNSTARRED QUESTION NO.2515
ANSWERED ON 22.03.2023

INDUSTRY RELEVANT SKILL TRAINING AND EMPLOYMENT

2515. SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state :

- (a) the details of the steps taken by Government to enable industry-relevant skill training to youth, boosting their job prospects including the amount spent on skill development since 2019-20, year-wise;
- (b) whether Government has conducted any study to assess the number of persons employed after receiving skill training;
- (c) if so, the state-wise details thereof; and
- (d) if not, the reasons thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training through a comprehensive network of skill development centre/ institutes under various schemes viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Shikshsan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs) to youth across the country. Skill Development Programmes of the Government are designed and implemented to bridge identified skill gaps across sectors. National Skill Development Corporation (NSDC) under the aegis of Ministry of Skill Development and Entrepreneurship has formed various Sector Skill Councils (SSCs), which are industry led bodies. They interalia create occupational standards and develop competency framework as per requirements of the industry as well as assess and certify trainees. Further, District Skill Committees (DSCs) are mandated with formulating District Skill Development Plans (DSDPs) to promote decentralized planning and implementation at the grassroots. The DSDPs identify sectors in which employment opportunities and demand for skilling exists in the district. Skill Development Programmes of the Government are designed and implemented to bridge identified skill gaps across sectors.

The funds released in respect of PMKVY and JSS since 2019-20 are as follows:

(Amount in Rs. Crore)

Scheme	2019-20	2020-21	2021-22	2022-23 (till December 2022)
PMKVY	1,462.97	1,083.35	556.86	270.01
JSS	111.99	107.68	123.44	70.09

In respect of, ITIs day-to-day administration as well as financial control lies with the respective State Governments/Union Territory Administration. Under NAPS, establishments are incentivised by way of stipend support.

(b) to (d) The placements are specifically tracked under Short Term Training (STT) component of PMKVY. Under the STT component of PMKVY, a total of 68.29 Lakh people have been trained as on December, 2022 out of which 54.79 Lakh have been certified and 24.27 Lakh people have been reported placed which is around 44% of the certified numbers. State-wise details of number of candidates trained, certified and reported placed under PMKVY is enclosed at **Annexure-I**.

As regards other Schemes of the Ministry, the third party evaluation report has observed that as an impact of the training programme conducted at JSSs, the self and wage employment and private job have become evident. The report has further observed that usefulness of the scheme would be further evident from the fact that 77.05% of the beneficiary trainees have undergone occupational shifts. The final report of Tracer Study of ITI Graduates (published in January 2018 by the Ministry of Skill Development & Entrepreneurship, GoI) mentions that 63.5% of total ITI pass-outs got employed (wage+ self, out of which 6.7% are self-employed).

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2515 TO BE ANSWERED ON 22.03.2023 REGARDING “INDUSTRY RELEVANT SKILL TRAINING AND EMPLOYMENT ”

State-wise number of candidates trained, certified and reported placed under STT component of PMKVY as on 31st December 2022-

States / UTs	Trained	Certified	Reported Placed
Andaman And Nicobar Islands	3,082	2,083	124
Andhra Pradesh	3,02,923	2,50,373	1,11,597
Arunachal Pradesh	35,136	28,392	13,543
Assam	1,88,899	1,43,786	66,354
Bihar	3,64,569	2,81,449	1,26,780
Chandigarh	18,671	15,103	6,355
Chhattisgarh	1,25,076	92,437	28,090
Delhi	2,50,467	2,01,983	78,271
Goa	3,987	2,684	1,105
Gujarat	1,95,058	1,54,755	69,209
Haryana	3,90,313	3,21,780	1,58,951
Himachal Pradesh	93,303	76,864	26,726
Jammu And Kashmir	1,43,282	1,21,572	52,589
Jharkhand	1,14,746	85,936	28,949
Karnataka	2,26,714	1,82,048	74,225
Kerala	93,703	72,685	26,346
Ladakh	2,500	1,688	944
Lakshadweep	270	129	-
Madhya Pradesh	5,76,573	4,64,746	2,20,089
Maharashtra	3,38,791	2,52,731	80,851
Manipur	47,380	39,409	16,059
Meghalaya	31,015	23,917	13,595
Mizoram	23,858	18,943	9,566
Nagaland	24,263	18,468	6,180
Odisha	2,01,344	1,56,319	71,056
Puducherry	22,463	19,792	10,436
Punjab	3,10,748	2,61,696	1,28,904
Rajasthan	4,73,595	4,00,882	1,84,004
Sikkim	11,112	8,778	3,798
Tamil Nadu	3,93,422	3,16,777	1,71,794
Telangana	2,69,046	2,25,727	1,12,967
Dadra & Nagar Haveli and Daman & Diu	5,812	4,664	2,817
Tripura	54,391	42,931	18,666
Uttar Pradesh	10,07,667	8,12,332	3,38,407
Uttarakhand	1,31,580	1,04,936	52,584
West Bengal	3,53,672	2,70,684	1,15,537
Total	68,29,431	54,79,479	24,27,468
